

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 129
Co.Appeal/22(AHM)2020

Order under Section 252(3)

IN THE MATTER OF:

Department of Income Tax
V/s
Bhalchandra Properties Pvt Ltd & Anr

.....Applicant
.....Respondent

Order delivered on ..21/06/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Chockalingam Thirunavukkarasu, Hon'ble Member(T)

PRESENTS:

For the Applicant : None appeared
For the IRP/RP :
For the Respondent :Mr. Dhiren Dave, PCS

ORDER
(through video conferencing)

The matter stands adjourned to 16.08.2021.

-SD-

(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)